

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-362/ND/2022
IA/4811/2022

IN THE MATTER OF:
Indusind Bank Ltd.

...PETITIONER

Vs.

M/s. Cloud 9 Projects Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 07.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--|---|
| For the Petitioner/Financial Creditor | :Adv. Diwakar Maheshwari, Adv. Pratiksha Mishra, Adv. Shreyas E dupuganti, Adv. Kaarunya Lakshmi. |
| For the Applicant | :Adv. Gaurav Mitra, Adv. Ridhima Verma, Adv. Shashwat Tripathi, Adv. Madhu Ayachit, Adv. Ishan Roy Chowdhary in IA/4811/2022. |
| For the Respondent/Corporate Debtor | :Adv. Neeja Nagpal, Adv. Akash Singh. |

ORDER

IA/4811/2022

Heard the Ld. Counsel on behalf of the Applicant in part. For continuation of the argument, list the matter on **28.05.2024**. Ld. Counsel on behalf of Financial Creditor is also present.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)